

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 297 of 2013

Dated : 26th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s GMR Gujarat Solar Power Pvt. Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Rohit Venkat**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Amit Kapur
Ms. Poorva Sahegal for R.2
Ms. Nishtha Sikroria for
Ms. Suparna Srivastava for R.1**

ORDER

Post the matter for further hearing on **16.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**